

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

77(ND)/2015

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MR. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2019**

**NAME OF THE COMPANY: Mr. Farooq Ahmad Shala M/s. Peacock Tours
Pvt. Ltd. & Ors.**

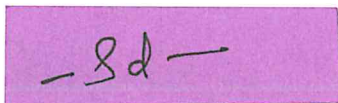
SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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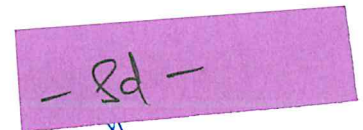
Present for the Petitioner: Mr. Adab Singh Kapoor, Advocate
Present for the Respondent: Mr. Abhishek Kumar Rao, Advocate

ORDER

Ld. Counsel for the Petitioner prays for an adjournment. At request,
adjourned to 2nd January, 2020 for further consideration.



(L.N. Gupta)
Member (T)



(Abni Ranjan Kumar Sinha)
Member (J)